

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/1534/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Bench, Naharlagun.

Dated Guwahati, ____ March, 2021

Sub:- Casual Leave.

Ref:- Letter dated 09.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.03.2021 along with station leave permission from the morning of 11.03.2021 to 14.03.2021, has been granted. Shri Tadu Tamang, Joint Registrar, Itanagar Permanent Bench, will look after the duties of the Registrar in addition to his normal duties during your absence.

Yours faithfully,

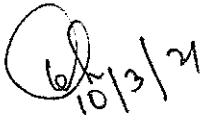
sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/1535/A, dated

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Basar